



R.O.C.No. 104340-A/2021/C3

OFFICIAL MEMORANDUM

Sub: PS – Courts – Representation received from the President, Women Lawyers Association, Chennai - Requesting to declare 06.11.2021 (Saturday) as Holiday for all the Family Courts functioning in the State of Tamil Nadu – Considered – Orders issued – Reg.

- Ref:1. High Court's Circular in R.O.C.No.68420-A/2017/C3, dated 30.12.2019.
2. High Court's Official Memorandum in R.O.C.No.66806-A/2020/C3 dated 27.11.2020
 3. E-mail received from the President, Women Lawyers Association, Chennai, dated 28.10.2021.

The President, Women Lawyers Association, Chennai, in her representation under reference 3rd cited, has requested to declare 06.11.2021 (Saturday) as Holiday for all the Family Courts functioning in the State of Tamil Nadu on account of Deepavali festival and the same was considered.

As ordered, all the Principal Judges / Additional Judges / Judges of Family Courts in the State of Tamil Nadu and Union Territory of Puducherry are hereby informed that 06.11.2021 (Saturday) which was declared as working day for Family Courts, is declared as a Holiday for all the Family Courts functioning in the State of Tamil Nadu and Union Territory of


Puducherry and 27.11.2021 (Saturday) is declared as Compensatory Working day for those courts.

The receipt of this Official Memorandum is required to be acknowledged.

HIGH COURT, MADRAS
DATED: 29.10.2021.

Sd/- P. DHANABAL
REGISTRAR GENERAL

//True copy / Forwarded / By order//


Assistant Registrar (Admn.III) 27.10.2021

To

1. All the Hon'ble Judges (**For information**)
2. The Principal Judge, Family Court, Chennai.
3. The I Additional Principal Judge, Family Court, Chennai.
4. The II Additional Principal Judge, Family Court, Chennai.
5. The III Additional Principal Judge, Family Court, Chennai.
6. The IV Additional Principal Judge, Family Court, Chennai.
7. The V Additional Principal Judge, Family Court, Chennai.
8. The VI Additional Principal Judge, Family Court, Chennai.
9. The VII Additional Principal Judge, Family Court, Chennai.
10. The Judge, Family Court, Salem.
11. The Judge, Family Court, Madurai.
12. The Judge, Family Court, Sivagangai.
13. The Judge, Family Court, Dindigul.
14. The Judge, Family Court, Tiruvallur.
15. The Judge, Family Court, Vellore.
16. The Judge, Family Court, Tiruchirappalli.
17. The Judge, Family Court, Dharmapuri.
18. The Judge, Family Court, Erode.
19. The Judge, Family Court, Tirunelveli.
20. The Judge, Family Court, Srivilliputhur, Virudhunagar District.

21. The Judge, Family Court, Villupuram.
22. The Judge, Family Court, The Nilgiris @ Udhagamandalam.
23. The Judge, Family Court, Chengalpattu.
24. The Principal Judge, Family Court, Coimbatore.
25. The Additional Principal Judge, Family Court, Coimbatore.
26. The Judge, Family Court, Ariyalur.
27. The Judge, Family Court, Karur.
28. The Judge, Family Court, Nagercoil, Kanniyakumari District.
29. The Judge, Family Court, Namakkal.
30. The Judge, Family Court, Cuddalore.
31. The Judge, Family Court, Krishnagiri.
32. The Judge, Family Court, Nagapattinam.
33. The Judge, Family Court, Thanjavur.
34. The Judge, Family Court, Mannargudi, Tiruvarur District.
35. The Judge, Family Court, Ramanathapuram.
36. The Judge, Family Court, Perambalur.
37. The Judge, Family Court, Pudukkottai.
38. The Judge, Family Court, Theni.
39. The Judge, Family Court, Thoothukudi.
40. The Judge, Family Court, Tiruppur.
41. The Judge, Family Court, Tiruvannamalai.
42. The Judge, Family Court, Puducherry.
43. The Judge, Family Court, Karaikal.

Copy to :

1. All the Registrars, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
2. All the Principal District Judges/District Judges/District Judge-cum-Chief Judicial Magistrate.
3. The Principal Judge, City Civil Court, Chennai.
4. The Chief Judge, Puducherry.
5. The President, Women Lawyer's Association, Additional Law Chambers, 1st floor, High Court Building, Chennai.
6. The Chairman, The Federation of District and Subordinate Courts Bar Associations of Tamil Nadu and Pondicherry, No.1-A6, Trichy Main Road, Namakkal 637 001.

7. The Section Officers, B, B5, G, and F Section, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
8. The Section Officer, 'C' Section, Madurai Bench of Madras High Court, Madurai.
9. The Record Keeper, A.D.Records, High Court, Madras.

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